

**Offer from Fokker V.F.W. international  
for setting up manufacturing units in  
India**

3853. SHRI R. S. PANDEY :

**SHRI YAMUNA PRASAD  
MANDAL:**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) whether the Fokker VFW International has offered to set up manufacturing unit in our country; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). No offer from Fokker Company to set up manufacturing facilities in India by them has been received. However, a proposal was received from M/s. Fokker V. F. W. International in 1970-71 to establish manufacture of Fokker F-28 aircraft by the Hindustan Aeronautics Limited under licence. It could not be pursued as there was no demand for such an aircraft in India. The Company revived this proposal in October, 1974. There is, however, no change in the position as there is no indication of likely demand of this aircraft.

**खजुराहो पर्यटक केन्द्र**

5354. श्री महावीर सिंह शाक्य : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खजुराहो पर्यटक केन्द्र पर पेय जल का अभाव है जिससे पर्यटकों को असुविधा होती है ; और

(ख) यदि हाँ, तो स्थिति में सुधार करने के लिये सरकार ने क्या कार्यवाही की है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) :

(क) जी हाँ, विशेष रूप से ग्रीष्म काल में ।

(ख) भारत सरकार के पर्यटन विभाग ने जून, 1972 में खजुराहो नगर के लिये 7.46 लाख रुपये की अनुमानित लागत की एक पेय जल योजना का अनुमोदन किया था । इस योजना के वर्ष 1975 के अन्त तक पूरा हो जाने की आशा है ।

**U. N. Emergency Operation of relief  
in India**

5355. SHRI MUKHTIAR SINGH  
MALIK:

**SHRI BIRENDER SINGH  
RAO:**

Will the Minister of FINANCE be pleased to state:

(a) whether U. N. Emergency operation of relief in India had been hit hard by increase in prices of oil, food articles and fertilizers; and

(b) if so, the broad features thereof?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM) : (a) and (b). In pursuance of a Resolution adopted by the U. N. General Assembly at its Sixth Special Session, held in May, 1974, the Emergency Operation was launched to provide timely relief to the developing countries most seriously affected by the recent economic conditions so as to enable them to maintain unimpaired their essential imports for the duration of 12 months. A list of 29 countries, including India, has been indentified by the U. N. as those most seriously affected. Assistance under the U. N. Emergency Operation can be provided through bilateral or multilateral channels, and a Special Account has been opened in the U. N. to receive contributions for extending

multilateral assistance. India has so far received \$7 million from the U.N. Special Account and a further sum of \$50 million as grant has been allocated bilaterally by the E. E. C. out of its first tranche contribution to the U. N. Emergency Operation. These funds are expected to be used for the purchase of essential commodities from the member countries of the E. E. C.

#### Steps to check incidents of Hijacking

5356 SHRI YAMUNA PRASAD MANDAL Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Government are aware of the recent increase in the incidents of hijacking of planes, and

(b) if so, the remedial measures taken to prevent such incidents of our planes and on our soil?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) (a) Compared to previous years, there has been no increase in the incidents of hijacking in 1974

(b) The following measures have been taken to prevent incidents of hijacking of our planes and on our soil —

- (a) Screening of passenger lists to pickout potential hijackers/saboteurs for detailed investigation by the CID,
- (b) Frisking of outgoing passengers, domestic and international,
- (c) Hand baggage to be fully searched along with the passenger;
- (d) In high-risk areas, unaccompanied baggage, cargo and postal parcels, to be detained for 24 hours, before being loaded into aircraft as a

precaution against time-bombs;

(e) Posting of armed guards for aircraft parked on apron for immediate take-off;

(f) Surveillance of passengers in airport departure areas by plain clothes staff of the CID; watch on passage between departure lounge and aircraft;

(g) Control of access to the apron by posting guards at entrances leading to it and restricting entry to those employees displaying photopasses on their coat lapels or over their shirt pockets and bonafide passengers.

(h) Carrying out anti-sabotage check of the aircraft before parking it on the apron for embarkation of passengers and loading of cargo and

(i) Installation of metal detectors at selected airports

#### Transfers in the Office of CDA, Patna

5357 SHRI K M MADHUKAR Will the Minister of FINANCE be pleased to state

(a) whether every year heavy expenditure is incurred on transfers and All India Transfer Liabilities Allowances in Defence Accounts Department,

(b) whether various disturbances are caused to the establishments due to frequent transfers of the low paid Class III and Class IV Employees in this Department; and

(c) if so, whether Government are formulating and implementing the policy of regional transfer in all CDA Offices and particularly in C.D.A. Patna Office where transfers are made on large numbers every years?